

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/27/KOB/2023
SECTION	241 , 242 & 213 C/ACT
NAME OF PARTIES	FIJO JOSE AND 35 OTHERS V/S CASINO CULTURAL AUDITORIUM LIMITED AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL MV.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI

25 JUNE 2024

ORDER

CP(C/ACT)/27/KOB/2023

Learned Counsel, Mr. Pranoy Harilal appears virtually on behalf of the Respondents. Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Petitioners through virtual mode and submits that he has filed his rejoinder to the reply filed by respondents, however, the same is stated to be lying in defect with the registry.

Counsel for the petitioners directed to ensure that the defect free rejoinder is placed on record at least 2 days before the next date of hearing. Copy of the same may also be served on the other side.

List the matter for further consideration on **09.08.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**